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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) (COMM) 163/2021**

**KANODIA INFRATCH LTD** ..... Appellant

Through: Mr. Jayant Mehta, Sr. Adv with Mr.  
Kunal Vajani, Mr. Kunal Mimani and  
Mr. Kartikey Bhatt, Advs.

versus

**DALMIA CEMENT (BHARAT) LTD** ..... Respondent

Through: Mr. Rishi Agrawala, Mr. Pranjit  
Bhattacharya and Ms. Aarushi Tiku,  
Advs.

**CORAM:**

**HON'BLE MR. JUSTICE VIBHU BAKHRU**

**HON'BLE MS. JUSTICE TARA VITASTA GANJU**

**ORDER**

% **15.01.2024**

List on 22.01.2024, before another Bench of which one of us (Vibhu Bakhru, J.) is not a member subject to the orders of Hon'ble the Acting Chief Justice.

**VIBHU BAKHRU, J**

**TARA VITASTA GANJU, J**

**JANUARY 15, 2024**

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[Click here to check corrigendum, if any](#)